(TO BE PUBLISHED IN PART-I SECTION-2 OF THE GAZETTE OF INDIA)

Government of India/Bharat Sarkar Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan, New Delhi, the January, 2013

NOTIFICATION

(Kshitish Kumar)

January, 2013

Under Secretary to the Govt. of India

The Manager, Government of India Press, Faridabad (Haryana) – along with Hindi Version.

Endt. No.PFG(1038)/2013-Ad.I

Dated:

- 1. Shri K.L. Kaushik, Joint Director, Ministry of Corporate Affairs.
- The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi.
- 3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
- 4. PS to CAM.
- 5. Sr. PPS to Secretary/PS to AS/JS(R)/JS(M)/EA/Advisor (Cost).
- 6. General branch/Library/Vigilance Sections.
- 7. Department of Economic Affairs, IES Division, North Block, New Delhi w.r.t. their Order No.P-8/2012 issued under file No.13016/3/2012-IES dated 18.12.2012.
- Shri Subhash Chander, Under Secretary, Planning Commission, Yojana Bhawan, Parliament Street, New Delhi w.r.t. their notification No.A-43014/01/2011-Admn.II dated 28.12.2012. It is also requested that the Service Book and LPC of the officer may kindly be forwarded to this Ministry at the earliest.
- 9. e-Governance cell to place it on MCA website under the 'New Appointments' column.
 - 10. All other officers/Sections in the Ministry of Corporate Affairs.
 - 11. Service Book of the Officer.
 - 12. Hindi Section for translation.
 - 13. Guard File 2013.

(Kshitish Kumar) Under Secretary to the Govt. of India